- 4. Milk Products Association.
- 5. Dr. Y. Sivaj,i M. P.

## Wine with Indian grapes

4039. DR. NAUNIHAL SINGH; Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether it is a fact that wine and champaign produced in India with Indian grapes have hit the world market, particularly Europe in competition with the European counter-parts;
- (b) whether it is also a fact that there is a lot of surplus production of grapes in our country and farmers are facing a difficulty in marketing their produce; and
- (c) if so, with a view to earn valuable foreign exchange and create a stable market for grapes whether Government would consider delicencing the wine industry or issue licences for a good number of units to achieve the twin objectives?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) No, Sir However, India has made a small breakthrough in the European Market for grape based wines.

- (b) There is surplus grape production in some States. Government is, however, recommendation regarding sustainability Schemes, wherever required, to ensure remunerative prices to the growers.
- (c) There is no proposal before the Government to delicence the alcohol industry.

## Implementation of deep-sea fishing projects

4040. SHRI MENTAY PADMANA-BHAM: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to refer to the answer to Starred Question 369 given in the Rajya Sabha on 3rd August, 1992 and state;

- (a) what is the approximate outlay of funds proposed to be spent by Government on implementing the FAO recommendations regarding sustainability of deep-sea fishing;
- (b) whether any other financial institutions would be involved in such an implementation programme;
- (c) whether any specific effort would be made to tackle the indebtedness of the deep-sea fishing industry; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO); (a) No decision on outlay of funds for implementation of FAO recommendations regarding sustainability of deep sea fishing has been taken.

- (b) Shipping Credit and Investment Company of India Ltd. would be involve in implementation of the programme.
- (c) and (d) Efforts have been made separately to tackle the indebtedness of the deep sea fishing industry and a scheme for rehabilitation of deep sea fishing units was announced in April, 1991, which has been further liberalised in June, 1992. this scheme involves waiver of penal interest and capitalisation of overdue interest, extension of date fir payment of overdues etc.

## ASSOCHAM reocmmendations for food processing

- 4041. SHRI SYED SIBTEY RAZI; Will the Minister of FOOD PROCESS-ING INDUSTRIES be pleased to state;
- (a) whether Government are aware that the Associated Chamber of Commerce and Industry of India has recently called for evolving a broad policy frame work to ecect a quantum jumb in the export of processed foods;
- (b) whether Government are contemplating to take initiative in this regard;